

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2696
ANSWERED ON 11.08.2026

GREEN HYDROGEN PRODUCTION CAPACITY AND TARGETS

2696. SHRI NEERAJ DANGI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the targets set by Government to increase green hydrogen production capacity in the country, year-wise and the current progress thereof; and
- (b) the incentives or tax-related measures being taken by Government to reduce the cost of green hydrogen production; and
- (c) whether Government is running any specific scheme to promote the indigenous manufacturing of electrolyzers required for green hydrogen production and, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) The Government of India is implementing the National Green Hydrogen Mission (NGHM), with an objective to make India a global hub of production, usage and export of green hydrogen and its derivatives. Under NGHM, India aims to establish green hydrogen production capacity of 5 Million Metric tonnes per annum by 2030.

The progress made towards achievement of this target is given below:

- i. 7,56,100 Metric Tonnes per Annum (MTPA) of green hydrogen production capacity stands awarded to 16 companies.
- ii. Green Ammonia Sale and Purchase Agreements have been signed for the production and supply of 6,70,000 Metric Tonnes per Annum (MTPA) of Green Ammonia (a derivative of Green Hydrogen) to 11 fertilizer units across India.
- iii. 30,000 tonnes per annum of green hydrogen production and supply capacity has been awarded for supply to the refineries of Indian Oil Corporation Ltd. (IOCL), Bharat Petroleum Corporation Limited (BPCL), Hindustan Petroleum Corporation Limited (HPCL) and Numaligarh Refinery Limited (NRL).

The measures taken to reduce the cost of green hydrogen production are given below:

- i. Green Hydrogen/Green Ammonia Plants commissioned on or before 31.12.2030, and which utilize renewable energy for the production of Green Hydrogen or Green Ammonia, have been granted exemption from the payment of ISTS (Inter State Transmission System) charges for a period of 25 years, starting from the date of commissioning of the project.
- ii. Duty benefits under Section 26 of SEZ Act, 2005 have been allowed to the units for installation as well as O&M of renewable energy equipment exclusively for captive consumption of the unit.
- iii. Exemption has been granted from ALMM (Approved List of Models & Manufacturers) and RLMM (Revised List of Models & Manufacturers) requirements for Renewable Energy

plants located inside an Special Economic Zone (SEZ) or Export Oriented Unit (EOU) and supplying power exclusively for production plants of Green Hydrogen (or its derivatives).

(c) Under NGHM, the financial incentives for domestic manufacturing of electrolysers are awarded as given below:

Year of sales	Year 1	Year 2	Year 3	Year 4	Year 5
Base Incentive Available (₹/kW)	4440	3700	2960	2220	1480

Under this scheme, a total of 3000 MW per annum of electrolyser manufacturing capacity has been awarded to 15 companies.
